

IN THE DEBTS RECOVERY TRIBUNAL-2, MUMBAI
(BEFORE THE I/C REGISTRAR, DRT-2, MUMBAI)
ORDER SHEET

05.12.2019

Sr. No.8

TOA No. 1682 / 2016

Classification	No. of Exh.	
		<p>Mr. Siddharth Puthoor i/b M/s. K.S. Legal Asso. – Advocate for the applicant Ms. Sanjana Ghogare - Advocate for deft.nos.1 to 5</p> <p>1) The learned counsel for defendant nos.1 to 5 submits that they don't want to file reply to I.A.No.506/2019 (Exh.55) and I.A.No.693/2019 (Exh.61).</p> <p>2) Therefore, matter is adjourned for hearing on Exh.55, 57, 59 & 61 before the Hon'ble Presiding Officer, stand over to 07th January, 2020.</p> <p style="text-align: right;">Sd/- I/c Registrar, DRT-2, Mumbai.</p>